

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

**Subject: Recruitment of District Judges(Direct Quota) in
pursuance to Advertisement Notification No.
1160/GS dated 05-11-2018, for filling up of 07 posts.**

CORRIGENDUM

Dated: 31.08.2021

Please read Name and other particulars of the candidate
figuring at **S.No. 25 in Annexure-"A" appended to Notification
No. 806/RG/GS dated 26.08.2021** issued regarding the subject
cited above, as indicated below, instead of the particulars notified
earlier:

S.No.	Roll No.	Name of the Candidate	Parentage	Permanent Address
25	2018/DJ/045	Aman Bhagotra	Vinod Bhagotra	H.No. 290, New Plots, Jammu

By Order.

(Permod Kumar)
(Permod Kumar)
Joint Registrar(Adm)

Dated: 31.8.2021

No.: 38752-56/RG/GS

Copy of above forwarded to the:

- Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
- Registrar Judicial, High Court Wing Jammu and Srinagar for information and necessary action in the matter.
- CPC, eCourts, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
- Sh. Aman Bhagotra S/o Sh. Vinod Bhagotra R/o H. No. 290, New Plots, Jammu.

(Permod Kumar)
Joint Registrar(Adm)